NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 1

C.P. (IB)/322(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **02.07.2024**

NAME OF THE PARTIES: **TECHNOLOGY DEVELOPMENT BOARD V/s PERFECT INFRAENGINEERS LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/322(MB)2023

1) Ld. Counsel for the Parties are present.

2) The matter is listed on Board today, under the caption "For Order". However, the pronouncement in the present matter is deferred till 04.07.2024. Registry is directed to list the above numbered Company Petition on Board, on 04.07.2024, under the caption "For Order".

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

IA 3290/2024, IA 3291/2024 in C.P. (IB)/322(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **02.07.2024**

NAME OF THE PARTIES: **TECHNOLOGY DEVELOPMENT BOARD V/s PERFECT INFRAENGINEERS LIMITED**

Section 60(5) & 7 & of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 3290/2024, IA 3291/2024 in C.P. (IB)/322(MB)2023

1) Ld. Counsel for the Parties are present.

2) Heard Ld. Counsel for the Parties extensively for a considerable time. Reserved for Orders.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare